

18-1-89

Man D.S. Mishra — AM

O.A 486-88

(AM)

(2)

On the request of learned
Counsel for the Applicant
the case is adjourned to
15-2-89 for admission.

AM

15.2.89

Hon. Ajai Joshi. A.M.

Hon. G.S. Sharma. J.M.

Heard Shri. R. K. Nigam,
learned counsel for the Applicant.
The applicant does not want to
press the applications. The application
is accordingly dismissed as
withdrawn.

J.M.

अजय शर्मा

A.M.

Be

order passed

15.2.89